

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:563

ANSWERED ON:27.07.2005

ALLEGED CASES OF CORRUPTION IN SPORTS AUTHORITY OF INDIA

Chowdhury Shri Adhir Ranjan;Manvendra Singh Shri ;Ponnuswamy Shri E.;Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that the audit agency has levelled charges of massive corruption prevailing in the Sports Authority of India as reported in the Hindustan Times dated July 9, 2005;
- (b) if so, the fact of the matter reported therein;
- (c) the amount reported to have been embezzled;
- (d) the names of the persons belonging to the authority involved in the said charges alongwith the posts being held by them;
- (e) the action taken/proposed to be taken by the Government in this regard;
- (f) whether the Government has any plan to revamp SAI in order to make the ensuing Commonwealth Games a successful event;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor alongwith other measures being taken in this regard ?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): M/s N.C. Mittal & Co., who have conducted statutory audit for Sports Authority of India (SAI) for 2000-2001, 2001-2002 and 2002-2003, have written a letter to the Government which contains allegations of corruption in SAI and mentions having pointed-out 20 big frauds in their above mentioned audit reports. However, the Audit Reports of these years by the aforesaid company do not mention any fraud. The auditors have brought out SAI's financial and accounting shortcomings in their audit reports. They have stated that SAI and its Centres have not maintained proper books of accounts. The Audit Report for the year 2002-2003 was received by SAI on 2nd May, 2005.

(c) No embezzlement of funds has been reported in these Audit Reports.

(d) Does not arise in view of the `c` above.

(e) The Finance Committee of SAI in March, 2005 has taken a decision to seek external professional support for the proper compilation of Accounts of SAI and strengthening the accounting system. On-going process of reconciliation of accounts has been expedited.

(f)&(g): Yes, Sir. Plan of Action of SAI has three distinct strategies in the context of Commonwealth year 2010 -

- (i) strengthening infrastructure of SAI Centres in various parts of the country;
- (ii) Providing equipment and scientific support to trainees in these Centers;
- (iii) Optimum utilization of existing facilities and human resources.

(h) Does not arise.